

4. Joint Secretary (Incharge of Powerlooms), Ministry of Textiles, New Delhi.
5. A representative of Planning Commission, Government of India, Yojana Bhavan, New Delhi.
6. A representative of Department of Small Scale Industries, Ministry of Industry, Government of India, New Delhi.
7. A representative of National Bank of Agriculture & Rural Development (NABARD), Mumbai.
8. A representative of Small Industries Development Bank of India (SIDBI), Lucknow.
9. A representative of State Bank of India.
10. A representative of Canara Bank.
11. Secretary/Director (Incharge of Powerlooms), Government of Tamil Nadu, Madras.
12. Secretary/Director (Incharge of Powerlooms), Government of Maharashtra, Mumbai.
13. Secretary/Director (Incharge of Powerlooms), Government of Gujarat, Gandhi Nagar.
14. Secretary/Director (Incharge of Powerlooms), Government of Karnataka, Bangalore.
15. Secretary/Director (Incharge of Powerlooms), Government of Andhra Pradesh, Hyderabad.
16. Secretary/Director (Incharge of Powerlooms), Government of Orissa, Bhubaneswar.
17. Secretary/Director (Incharge of Powerlooms), Government of Rajasthan, Jaipur.
18. Managing Director, Assam State Powerloom Development Corporation Ltd., Dispur, Assam.
19. Chairman/Director, Ahmedabad Textile Industry's Research Association (ATIRA), Ahmedabad.
20. Chairman/Director, Bombay Textile Research Association (BTRA), Mumbai.

NON-OFFICIAL MEMBERS

21. Shri M.Y. Momin, President, Bhiwandi Powerlooms Weavers Association, Bhiwandi, Thane Distt., Maharashtra.
22. Shri Dhanpal Tare, President All India Federation of Powerloom Weavers Association, Ichalkaranji, Maharashtra.
23. Shri Arun N. Jariwal, President, Surat Artsilk cloth Manufacturers Association, Surat, Gujarat.
24. Shri T.V. Maruthi, Chairman, KPCC (I) Weavers Committee, Bangalore, Karnataka.
25. Shri A.K. Bhasin, President, Uttar Pradesh Powerloom Owners Association, Kanpur, Uttar Pradesh.

26. Shri M.S. Mathivanan, Secretary, Tamil Nadu Powerloom Federation, Komarapalayam, Salem Distt., Tamil Nadu.
27. Shri B.S. Umashankar, Doddaballapur, Bangalore Distt., Karnataka.
28. Shri H.S. Makhni, Hony. General Secretary, The Textile Manufacturers Association, Amritsar.
29. President, Burhanpur Powerloom Association, Burhanpur, Madhya Pradesh.

MEMBER SECRETARY

30. Textile Commissioner, Ministry of Textiles, New CGO Building, New Marine Lines, Mumbai.

*[Translation]***UNDP Assistance for Jute**

5424. SHRIMATI PURNIMA VERMA:

SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government are considering to seek assistance from World Bank and United Nations Development Programme (UNDP) for the development of jute growing region;

(b) if so, the details thereof and details of the schemes prepared for this purpose;

(c) the amount earmarked for this scheme; and

(d) to what extent the jute industry is likely to become financially viable as a result thereof?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) No, Sir. However, a UNDP assisted National Jute Development Programme is already under implementation since 1992.

(b) to (d) Do not arise.

Transfer of Judges

5425. SHRIMATI BHAVNA BEN DEVRAJ BHAI CHIKHALIA:

SHRIMATI SHEELA GAUTAM:

Will the Minister of LAW AND JUSTICE be pleased to state the details of transfers of judges of High Courts made during each of the last two years?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP): The requisite information is given in the statement attached.